

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 12TH DAY OF OCTOBER, 2000

Original Application No.1485 of 1992

CORAM:

HON MR.JUSTICE R.R.K.TRIVEDI, V.C.

HON. MR. S. DAYAL, MEMBER (A)

Shri Prem Prasad Sinha, Son of Shri Rameshwar

Sahai Sinha, R/o 105/291 Srinagar,

Kanpur NaGA

... Applicant

Versus

1. Union of India through Secretary Ministry of Defence, new Delhi.
2. The Secretary, Ordnance factories Board, 10-A Auckland Road, Calcutta-700001
3. The General Manager Field gun factory, Kanpur Nagar.

... Respondents

(By Adv: km. Sadhna Srivastava)

O R D E R (Oral)

(By Hon. Mr. Justice R. R. K. Trivedi v. C.)

M.A.51152/2000 is for restoration of the OA which was dismissed in default by order dated 10.8.2000. The cause shown is sufficient, the OA is restored to its original number.

We have heard counsel for the parties on merits of the application. This application has been filed for quashing orders dated 6.12.1991 and 16.5.1991(Annexures 1 & 2). By the aforesaid orders claim of the applicant for fixing seniority and promotion w.e.f. 25.1.1983 has been rejected. The ground for rejection of the claim is that the applicant was subjected to disciplinary proceedings and he was punished by with-holding one increment for a period of one year. The applicant has been granted seniority and promotion w.e.f. 14.8.1984 which is the date on which

:: 2 ::

candidates junior to applicant were given promotion. In this manner the interest of the applicant has been completely safeguarded and no case for interference has been made out. the impugned orders are perfectly justified and in the ~~ends of justice~~ and circumstances ~~and~~ do not suffer from any error of law. The application is dismissed. There will be no order as to costs.

MEMO (A)

VICE CHAIRMAN

Dated: 12.10.2000

Uv/